

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 51

Dated: Guwahati, the 18th of July, 2024

Hon'ble the Chief Justice has been pleased to direct that henceforth, copies of petitions of cases freshly filed against the Gauhati High Court or the Judicial Officers under its jurisdiction be served / furnished only in the Office of the Registrar General and not to any Standing Counsel / Panel Advocate of this Hon'ble Court directly.

This Notification will come into force with immediate effect.

By Order,

Sd/- S.K. Poddar

REGISTRAR GENERAL

Memo No. HC. III -07/2015/3034-3064/G, Dated Guwahati, 18th July, 2024.

Copy to:-

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.

(He is requested to circulate this Notification to all State Government departments for compliance).

3. The Law Secretary, Nagaland / Mizoram / Arunachal Pradesh.

(He / She is requested to circulate this Notification to all State Government departments for compliance).

4. The Registrar [Vig./Admin./Estt.(i/c)], Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Yupia, ***for information and circulation amongst all the Judicial Officers in their respective States.***

7. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.

8. The District & Sessions Judge,

Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup (M) / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Tinsukia / Udalguri / West Karbi Anglong.

(He/ She is requested to circulate this Notification amongst the Judicial Officers under his / her jurisdiction for information).

9. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The President / Secretary, All Assam Lawyers' Association, Guwahati.
14. The President / Secretary, Lawyers' Association, Guwahati.
15. The Director, Law Research Institute, Gauhati High Court, Guwahati.
16. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
17. The Joint Registrar (_____), Gauhati High Court, Guwahati.
18. The Deputy Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
21. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
22. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
24. The Court Manager, Gauhati High Court, Guwahati.
25. The A.O.(J), _____ Section, Gauhati High Court, Guwahati.
26. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
27. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
28. The Chief Security Officer, Gauhati High Court, Guwahati.
29. The Senior Systems Officer, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL